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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

C.P. No. 67/241-242/NCLT/AHM/2017

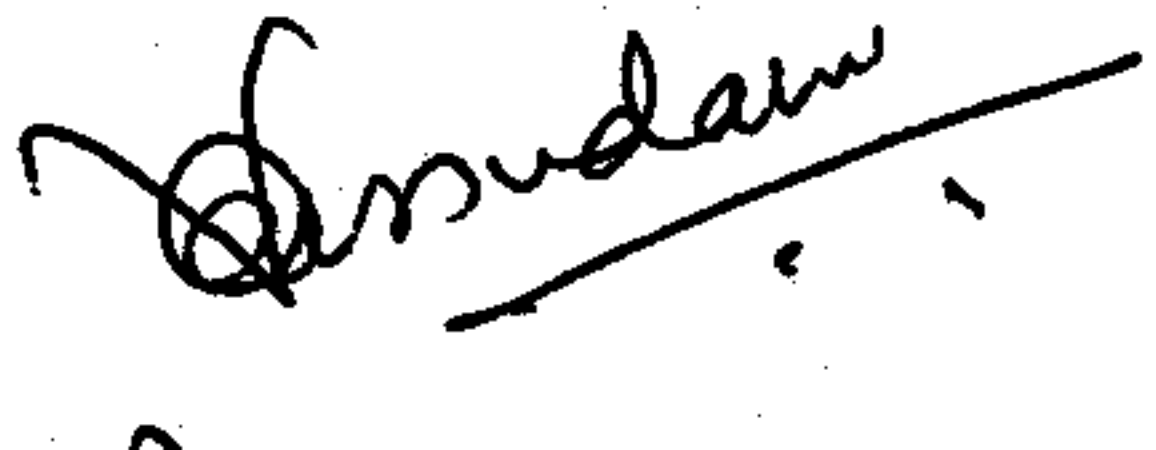
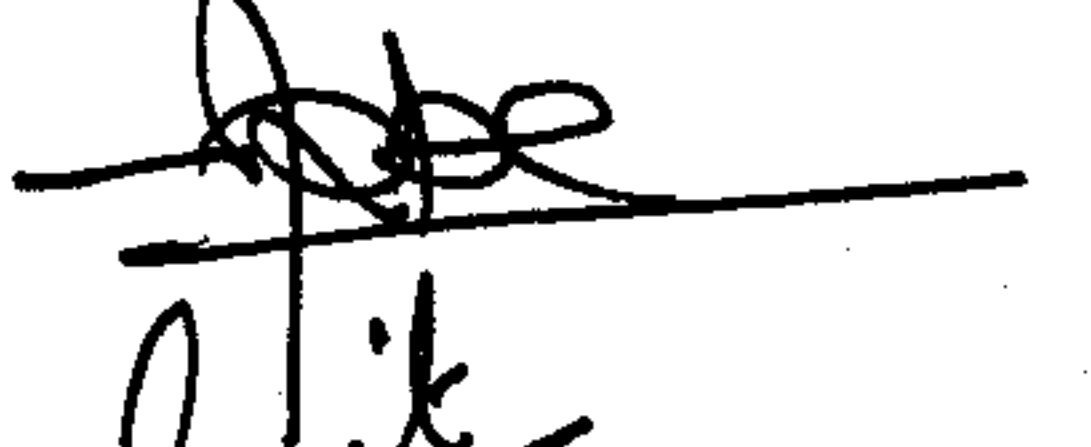


Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.08.2017**

Name of the Company: Arjundas B Khatri & Ors
V/s.
Pure Pharma Ltd. & Ors.

Section of the Companies Act: Section 241-242 r/w 130 of the Companies Act,
2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	VIJAY ASSUDANI	ADVOCATE	RESPONDENTS 1 to 3	
2.	ASHOK MEHTA PCS	A.R. for Respondents	4 to 6	
3.	Kunal P. Vaishnav PCS A R Joshi	Advocate	Resp. No. 7	
4	NAVIN PAHWA	ADVOCATE	PETITIONER PETITIONER	


ORDER

Learned Advocate Mr. Navin Pahwa i/b Learned PCS Ms. Reema Jain present for Petitioner. Learned Advocate Mr. Vijay Assudhani present for Respondents no. 1 to 3. Learned Advocate Mr. Kunal Vaishnav present for Respondent no. 7. Learned PCS Mr. Ashok Mehta present for Respondents no. 4 to 6.

Learned PCS Mr. Ashok Mehta filed Memorandum of Appearance for Respondents no. 4 to 6.

Learned PCS for petitioner sent letter for adjournment on medical exigencies.

List the matter on 04.09.2017 for final hearing as last chance.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 9th day of August, 2017.